

(c) what has so far been done in connection with oil exploration in Bay of Bengal and Bengal basin ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):

(a) The details in this regard would be

available only after the finalisation of the Seventh Plan.

(b) Based on the available data, the Bay of Bengal area is considered to be prospective for hydrocarbons.

(c) Apart from surveys, the number of wells drilled in the area is as follows :—

	No. of wells completed	No. of wells under drilling
<i>Bengal Basin :</i>		
(i) Onshore	21	3
(ii) Offshore	2	—
<i>Bay of Bengal :</i>		
(i) Mahanandi Offshore	7	1
(ii) Andaman Offshore	4	1
(iii) Krishna Godavari Offshore	26	—
(iv) Cauveri Offshore	18	—

New Telephone Connections from Janpath Telephone Exchange

4014. DR. C. S. VERMA : Will the minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 3326 on 14th August, 1984 regarding new telephone connections from Janpath Telephone Exchange and state :

(a) whether the telephone authorities have started issuing letters for fresh allotment of telephone connections to the persons who are in the waiting list in General Category ; and

(b) if so, when the persons in the waiting list in general category upto December, 1982 are likely to be issued letters of allotment of fresh telephone connections ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Allotment letters are being issued by the Delhi Telephones authorities to applicants on waiting list who had registered upto 27.4.82 under 'Non-OYT-General' Category. Applicants on waiting list who had registered upto December, 1982 are likely to be issued allotment letters during the next Six months.

[*Translation*]

Nomination for Khadi Gramodyog Commission

4015. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government used to nominate five members on the Khadi Gramodyog Commission previously as against three members nominated now ; and

(b) if so, whether Government propose to reconstitute the Commission with five members by abolishing the Commission of three members keeping in view its responsibilities and to ensure its smooth functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) Under Section 4(2) of the KVIC Act, 1956, the Commission shall consist of not less than 3 and not more than 5 members appointed by the Central Government. The number of members in the Commission has varied between three and five in the past.

(b) There is no proposal to reconstitute the Commission at present.

[English]

**Release of Additional Levy Cement
to Bihar**

4016. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Bihar have approached the Union Government for release of additional levy cement for the restoration of buildings, culverts and bridges damaged during the flood which severely affected a large area in Bihar ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) The Ministry of Industry and Company Affairs has not received any such request during 1984-85.

(b) Does not arise.

**Production and Import of Chemicals
and Pesticides**

4017. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether targets of production of various inorganic and organic chemicals and pesticides are being fulfilled in keeping with installed capacity ;

(b) if so, the details thereof ; and

(c) the quantity of these items imported and value thereof in foreign exchange and the medial steps taken for self-reliance and self-sufficiency ?

THE MINISTER OF CHEMICALS AND FERTILISERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) : Sufficient capacity has been installed/licenced by the Government to meet the demand of major chemicals in the country. The capacity utilisation in the chemical industry normally varies between 60% to 80% of the installed capacity due to certain infrastructural constraints. The installed capacity, the estimated production and the targets of production fixed for certain major chemicals and pesticides for the year 1984-85 are as below :—